

**W.P.(C)**

**Token Number- 2892/2020**

**S.J.**

**Caveat Clear**

**Makers Casting India (P) Ltd**

**Petitioner**

**Versus**

**State of Jharkhand & others**

**Respondents**

**C.F.S.**

Petition:- nil

Affidavit: nil.

Vakalatnama: nil

Defects if any --

(undertaking has been given by Ld Advocate that the Court fees and physical copies and document shall be paid/filed once the situation is normalized.)

1. Order date (24.04.2020) mentioned in para. Subpara 26 ( page 15-16) does not tally with Ann- 6.
2. Page 23, 27 and 29 to 31 are not fairly legible. T/c may be given.
3. Page 53 is faint. Fresh copy or T/c may be given.
4. Retainership of Ld Advocate may be verified who received the copy of petition on behalf of Respondent no.3 or copy may be served to the proper Counsel

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